

Mr. Ashish Kalia (Member Judicial) Court II

Date of Joining – 20.01.2025

Educational Qualifications:

B.Com, LL.B., D.C.L., D.M.M.

Mr. Ashish Kalia, Member (Judicial) As a Lawyer, practiced extensively in all branches of law for more than 25 years before C.A.T., Principal Bench, DRT, DRAT, BIFR, AAIR, Delhi High Court, Company Court, Supreme Court of India. Elevated as Presiding Officer, DRT III, New Delhi in the year 2011. In 2016, given additional Charge of Chairman, Board for Industrial and Financial Reconstructions. Elevated as Member (Judicial), Central Administrative Tribunal, Ernakulam Bench on 16.07.2018. Elevated NCLT on 20.01.2025. I was also Standing Counsel for Bank of Maharashtra in Delhi High Court. Was also Joint Secretary for CAT Principal Bench, Bar Association, for two consecutive terms. Was counsel for Indian Agricultural Research Institute. Was also a panel counsel for IREDA, under the Ministry of Renewable Energy, Govt. of India. Was permanent Retainer for Rajasthan State Mines and Minerals Ltd, State Government Enterprises from 1999 to 2011. Was

panel Counsel for various Banks and Financial
Institutions.